GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:406 ANSWERED ON:23.11.2011 REVISION OF HAJ POLICY Antony Shri Anto;Muttemwar Shri Vilas Baburao;Reddy Shri Magunta Srinivasulu;Sardinha Shri Francisco;Siricilla Shri Rajaiah

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government proposes to revise the existing policy for facilitating and regulating Haj pilgrimage in the light of the order of the Hon'ble Supreme Court;

(b) if so, whether fresh rules in this regard have been finalised;

(c) if so, the details thereof;

(d) the number of Haj pilgrims visited Mecca-Madina during the current year, State/U.T.-wise and quota-wise i.e. Government, Tour Operator and Haj Committee;

(e) the criteria laid down for granting permission, State-wise;

(f) whether any representations have been received about increasing the quota or discrimination in the matter of allocation of quota to the States ; and

(g) if so, the details thereof and the steps taken by the Government to have realistic view in the allocation of quota?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) Government of India formulates Haj Policy for each Haj year based on previous years' experience and inputs from stake holders. As Haj 2011 is still in progress, Haj Policy for 2012 is yet to be finalized.

(d) The details of Haj pilgrims who visited Makkah and Madinah during Haj 2011, State/U.T - wise and quota-wise are at ANNEXURE-I.

(e) Haj quota for pilgrims going through the Haj Committee of India is distributed among various States/Union Territories in proportion to their Muslim populations as per 2001 Census.

(f) & (g) Yes. Representations have been received from States/U.T.s that received applications in excess of their allocated quota. Surplus seats available from States/UTs that have received less number of applications than the quotas allocated to them are distributed to States/UTs that have received applications in excess of their quota. The additional quota is also distributed on the basis of proportionate Muslim population.